CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066 (SM APPEAL BRANCH)

Dated: 19/03/2019

NOTICE

All concerned are hereby informed that the matters listed before Hon'ble Single Member Bench on 19/03/2019 stands adjourned and the next date of hearing will be notified in due course.

By order

Dy/Assistant Registrar

(SM)

Copy to:-

- 1. SPS to Hon'ble President/Hon'ble Members.
- 2. Registrar/ Dy. Registrar/Assistant Registrars/Technical Officer.
- 3. Bar Association /CDR/SDRS.
- 4. Notice Board/website
- 5. Guard file.

Dy/Assistant Registrar (SM)